

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No. 01 OF 2024

IN

CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS.

..... APPLICANTS

VERSUS

THE BRANCH MANAGER, RELIANCE

GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 08.10.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms.Pema Dechen Bhutia, Advocate.

For Respondent : Ms. Anuradha Tamang, Advocate.

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List this matter along with I.A. No. 01 of 2025 in MAC

App.No.02 of 2022 on 06.11.2025.

Judge